

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.115**

IA-2698/2021 IA-2702/2021

IN

IB-1329(ND)/2019

**IN THE MATTER OF:**

Mr. Adbridge Communications India Pvt. Ltd.

**....OPERATIONAL CREDITOR**

**Vs.**

M/s. Auto Mobiles Sterlind (India) Pvt. Ltd

**.....CORPORATE DEBTOR**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 29.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.08.2021.

  
**(Madhu Narula)**  
**Court Officer**